### Partnership of NIOS with minority educational institutions

1558. SHRI S.M. LALJAN BASHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the National Institute of Open Schooling (NIOS) has taken any steps to establish partnership with minority educational institutions across the country;

(b) whether NIOS has established a minority cell to specifically help minority schools;

(c) if so, the number of schools which received accreditation from the NIOS during 2006-07; and

(d) the details of steps to be taken to improve and accredit more schools during 2007-08 in minority areas?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) NIOS has established a Minority Cell in time in June 2006 for expanding educational access to the minority communities especially amongst girls, by undertaking active advocacy programmes to create awareness and to establish linkages through accreditation with existing minority educational institutions.

(c) 20 minority educational institutions have been granted accreditation by NIOS during the year 2006-07.

(d) NIOS has launched an advocacy campaign to ensure local community participation for increasing awareness about programmes and policies of NIOS, through mass contact programmes, group discussions, panel discussions, presentations, conferences and seminars etc. related to minority educational issues and to the issues related to promotion of academic and vocational programmes of NIOS.

### Bill for right to education

# 1559. SHRIMATI SHOBHANA BHARTIA: SHRIMATI SUPRIYA SULE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether, five years after the constitution was amended to make education a fundamental right, Parliament is yet to notify the bill for enabling right to education and after a series of consideration Government are now considering having a Central legislation to operationalize the fundamental right to education;

(b) whether the Right to Education Bill for States to enact and adopt was mooted in June, 2006 and the States were to respond to the proposal but all the States have expressed their opposition to the Model Bill; and

(c) if so, by when, a Central legislation is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (c) The 86th Constitutional Amendment Act, notified on 13th December, 2002, inserts Article 21A in the Constitution, which provides that *'the State shall provide free and compulsory education to all children of the age of six to fourteen years in such* 

manner as the State may, by law, determine". Section 1(2) of the 86th Constitutional Amendment Act provides that 'it shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint". The notification has not yet been issued pending enactment of the consequential legislation envisaged under Article 21A. A draft Model Right to Education Bill, 2006 was formulated and circulated for comments of the States/UTs. The comments from 23 States/UTs have been received.

The main objections raised by the States and UTs relate to:

- 1. Proposed replacement of the Central Legislation by a Model Bill for State Legislation.
- 2. Linkage of SSA funding with State/UT enactment of Model Right to Education Bill or modification of existing State/UT Acts.
- 3. Making elementary education first charge on revenues of each State Government, next only to law and order.
- 4. Financial liability for free and compulsory education to be borne by the States/UTs.

#### Construction of roads by AMU

## †1560. SHRI SHREEGOPAL VYAS: SHRI VINAY KATIYAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Aligarh Muslim University has constructed roads, instead of monuments;

- (b) if so, the expenditure incurred thereon; and
- (c) whether investigation in this matter has been made and the steps taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

### Schools without students

## †1561. SHRI RAM JETHMALANI: DR. MURLI MANOHAR JOSHI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn towards the report on schools published by the National University of Educational Planning and Administration's tating that there are 32,000 such schools where not a single student has taken admission;

(b) if so, whether it is a fact that as per the above mentioned report, in more than two lakh such schools in different States of the country less than fifty students are being taught; and

<sup>†</sup>Original notice of the question was received in Hindi.